

**BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH: KOLKATA**

O.A. No.41 of 2024/EZ.

Nanda Jhodia & Anr Appellants

-Versus-

M/s. Utkal Alumina
International Limited & Ors. . . . Respondents

I N D E X

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Vide Letter No 1319/
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Copy of the forwarding
Letter No. 1509/
dtd.6.7.2026 With
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No. 582593

41-42

CUTTACK

DATE- 7.7.2026

(JATESWAR NAYAK)
ADDL.GOVT. ADVOCATE
adv.jateswar@gmail.com
Mob-9437196265

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**BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH: KOLKATA**

O.A. No.41 of 2024/EZ.

Nanda Jhodia & Anr Appellants

-Versus-

M/s. Utkal Alumina
International Limited & Ors. . . . Respondents

**ADDITIONAL AFFIDAVIT FILED ON
BEHALF OF RESPONDENTS NO. 2,3&4**

I, Sri Dhobei Naik, aged about 58 years, S/o Late Panchanan Naik, presently working as Deputy Collector, in the Office of the Collector & District Magistrate, Rayagada, being duly authorized by the Collector & District Magistrate, Rayagada (Opp. Party No.4) to swear this affidavit on behalf of Respondents No.2,3&4, do hereby solemnly affirm and state as follows:-

1. That being authorised and duly instructed by the Opp. Party No. 4 (Collector & District Magistrate, Rayagada), I file this affidavit on his behalf. I have gone through the averments made in the Original Application and have understood the contents thereof and well acquainted with the facts of the case and thus competent to swear this affidavit.

[Handwritten signature]

Dhobei Naik

[Handwritten signature]

**PRADIP KUMAR MOHANTY,
NOTARY, CUTTACK TOWN
REGD.No-ON-04/1985**

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2. That Respondent No.4 had earlier filed a Counter Affidavit before this Hon'ble Tribunal on 20.05.2024, placing the factual position available at that point of time.

3. That by Order dated 24.04.2026, this Hon'ble Tribunal was pleased to observe that the earlier affidavit filed by Respondent No.4 i.e. Collector, Rayagada was based upon interim observations and that the analysis reports were awaited. Accordingly, Respondent No.4 has undertaken further follow-up with the concerned authorities and is filing the present Additional Status Affidavit to place the subsequent developments before this Hon'ble Tribunal.

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4. That subsequent to filing of the earlier Counter Affidavit, Respondent No.1 i.e. M/s UAIL, Rayagada has submitted an updated Action Taken Report before the Collector & DM, Rayagada, indicating the various environmental protection and pollution control measures stated to have been undertaken in compliance with the recommendations of the Joint Inspection Committee and the observations of the competent authorities.

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The Action Taken Report, inter alia, refers to strengthening of dust suppression measures,

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NOTARY, CUTTACK TOWN
REGD.No-ON-04/1995

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installation of additional mist cannons and sprinklers, improvement of pollution control infrastructure, covering of the Intermediate Junction House, strengthening of the Long Distance Conveyor system, improvement of internal roads, green belt development, ash management and other environmental mitigation measures. **The copy of the said Action Taken Report is annexed herewith as Annexure -A/4.**

5. That Respondent No.4 has also received the latest Monthly Environmental Monitoring Report submitted by the Regional Officer, State Pollution Control Board, Rayagada pursuant to the directions issued in W.P.(C.) No.24990 of 2022.

The said report contains the latest inspection findings relating to ambient air quality, noise monitoring, surface water quality, water quality, pollution control systems, environmental monitoring and recommendations for further environmental management.

The report records, inter alia, observations regarding ambient air quality at different monitoring locations, environmental noise levels, surface water quality, functioning of pollution control systems, performance of sewage treatment facilities and recommends further environmental management

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measures including improvement of air quality near the Intermediate Junction House, strengthening of water sprinkling arrangements, improvement in STP performance, completion of pending environmental management works, repair of Ash Pond infrastructure and augmentation of plantation activities. **The copy of the said Monthly Environmental Monitoring Report is annexed herewith as Annexure-B/4 for kind consideration of this Hon'ble Tribunal.**

6. That Respondent No.4 has also examined the earlier laboratory communication issued by the Central Laboratory, State Pollution Control Board in respect of groundwater samples collected from Tube Wells situated at Village Lachhuguda.

The said communication reveals that while certain parameters had been analyzed. Analysis of some heavy metal parameters, namely Copper (Cu), Cadmium (Cd), Lead (Pb), Nickel (Ni) and Zinc (Zn), could not be carried out owing to non-functioning of the laboratory instrument. Consequently, complete analytical findings were not available at that stage. **The Copy of the said laboratory communication is annexed herewith as Annexure-C/4.**

7. That with a view to ensure complete compliance with the observations made by this Hon'ble Tribunal

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and to place the latest scientific findings before this Hon'ble Tribunal, Respondent No.4 has already addressed vide Letter No.1454 dated 29.06.2026 to the Regional Officer, State Pollution Control Board, Rayagada requesting submission of the updated and comprehensive environmental monitoring and laboratory analysis report relating to the present matter. **The copy of the said communication is annexed herewith as Annexure-D/4.**

8. That in response of the communication made by Respondent No. 4, vide this office letter No. 1454 dated 29.06.2026 enclosed at Annexure E, the updated test reports of Ground Water Samples collected from the Tube well in village Lachhuguda has been submitted by the Regional Officer, State Pollution Control Board vide his letter no. 1319, dated 04.07.2026. **The Copy of the said report is annexed herewith as Annexure-E/4.**

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9. That Respondent No.4 i.e. Collector & DM, Rayagada has placed before this Hon'ble Tribunal all the latest official materials presently available with it, namely-

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- I. the updated Action Taken Report submitted by Respondent No.1;
- II. the latest Monthly Environmental Monitoring Report of the Regional Officer, State Pollution Control Board;
- III. the earlier laboratory communication relating to groundwater analysis; and
- IV. the communication issued by the Collector & District Magistrate, Rayagada requesting submission of the updated comprehensive technical report.

These documents collectively reflect the present status of compliance and environmental monitoring subsequent to filing of the earlier Counter Affidavit.

10. That Respondent No.4 respectfully submits that the environmental management measures reported by Respondent No.1 shall continue to remain under the watch and supervision. The implementation and effectiveness of such measures shall be periodically reviewed on the basis of field inspections, technical reports and other inputs received from the competent authorities, and appropriate action, wherever warranted, shall be taken strictly in accordance with law

11. That the present affidavit is filed bona fide in compliance with the Order dated 24.04.2026 passed by

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this Hon'ble Tribunal and in continuation of the Counter Affidavit already filed by Respondent No.4.

Moreover, in compliance to the order dtd. 24.4.2026, the humbly deponent has deposit the amount of Rs. 20,000/- (Rupees Twenty Thousand Only) (For Respondents No.2&3 in state of Demand Draft dtd.6.7.2026 , No. 582593 and the deponent also send the forwarding letter to the Registrar, NGT, New Delhi. **The Copy of the forwarding Letter No. 1509/dtd.6.7.2026 With Demand Draft dtd.6.7.2026 , No. 582593 are enclosed herewith as Annexure-F/4 Series.**

12. That the facts stated above are true to the best of my knowledge and belief based on official records.

Identified by:-


Advocate

Taleswar Nayak
Advocate
BENO : 2022/97


Deponent

Deputy Collector
Collectorate, Rayagada


PRADIPTA KUMAR MOHANTY
NOTARY, CUTTACK TOWN
REGD.No-ON-06/1305



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VERIFICATION

I, Sri Dhobei Naik, aged about 58 years, S/o Late Panchanan Naik, presently working as Deputy Collector, in the Office of the Collector & District Magistrate, Rayagada, do hereby verify that the contents of the affidavit are true and correct to the best of my knowledge as derived from official records and that nothing material has been concealed there from.

Verified at Cuttack on this 7th day of July 2026 .

Dhobei Naik
07.07.26

VERIFICANT.

Jateswar Nayak

(JATESWAR NAYAK)

DATE- 7.7.2026.

ADDL.GOVT. ADVOCATE

adv.jateswar@gmail.com

Mob-9437196265

Solemnly sworn before
me by.....*D. Naik*
being Identified by.....*J. Naik, Advocate*
at Cuttack Town Dated.....*07/07/2026*
07/07/2026

P.K. MOHANTY, Notary, Cuttack Town.
Regd. No-ON-04/1995

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ANNEXURE 1508
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To

03.07.2026

The Office of the Collector & District Magistrate
Rayagada

Sub: Re: OA No. 41/2024/EZ filed by Nanda Jhodia & Anr. Vs. M/s. Utkal Alumina International Limited & Ors.

Ref: Your Letter No. 1458/XXXI-72/2026 dated 29.06.2026;

Respected Sir,

With reference to the subject cited above, the present communication is being addressed outlining the measures undertaken by Utkal Alumina International Limited ("UAIL/ us/ we") to address the pollution-related concerns in village Lachhuguda, District Rayagada.

As you are already aware that in pursuance of the directions of the Revenue Divisional Commissioner, Southern Division, Behrampur, a committee constituted by your good office carried out inspections on 20.12.2022 and 31.12.2022. Recommendations were also made vide reports dated 22.12.2022 and 06.01.2023.

Subsequently, in view of the order dated 01.03.2024, passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, in the application being *Nanda Jhodia & Anr. v. Utkal Alumina International Ltd. & Ors.*, OA No. 41 of 2024 another committee was constituted which carried out inspection on 05.04.2024. The recommendations of the said committee were duly recorded in its report dated 15.04.2024, which has been submitted by your good office before the Hon'ble National Green Tribunal alongwith an affidavit dated 20.05.2024.

The recommendations of the committees mentioned above (collectively referred to as "the Committee" for ease of reference) have been duly implemented by us and action taken by us in compliance with the Committee's recommendations have been submitted before the Hon'ble National Green Tribunal in a reply dated 06.09.2024.

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**Deputy Collector
Collectorate, Rayagada**

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Utkal Alumina International Limited

Plant & Off: Doraguda, Po: Kuchepadar, Dist.: Rayagada-765015, Odisha, India Regd. Office: J-6, Jaydev Vihar, Bhubaneswar - 751013, Odisha, India.
Ph.: 06865 287100 | Fax: 06865 287100 | Ph.: 0674 2360581/540 | Fax: 0674 2360321
Website : www.hindalco.com | Email : utkal.alumina@adityabirla.com
CIN No.: U13203OR1993PLC003416

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The actions taken in compliance with the Committee's recommendations as submitted before the Hon'ble National Green Tribunal as well as the steps taken after submission of the said reply, till date, have been tabulated below for your perusal:

Sl. No.	Recommendations made by the Committee in respect of different locations in the project area of UAIL	Updated Implementation status of the recommendations
1	Red Mud Pond: The Committee recommended utilization of dust suppression measures like mobile water tanker and mist cannon and immediate maintenance of the internal roads of the Red Mud Pond. <i>b</i> Deputy Collector Collectorate, Rayagada	To suppress fugitive dust emissions from the red mud disposal area, UAIL has deployed two mobile water tankers of 10 KL capacity each, which are operated on a regular basis for water sprinkling. Further, a fixed water sprinkler pipeline network of approximately 5 km length has been installed covering Pond-A and Pond-B. The system comprises 35 sprinkler nozzles/spraying points on Pond-A, 12 sprinkler nozzles/spraying points on Pond-B, along with 4 portable rain guns connected to the fixed pipeline network to ensure continuous and effective water spraying across the red mud disposal areas. In addition, one fog cannon of 12 KL capacity has been deployed and is being regularly utilized for dust suppression along the haul roads and operational areas of the Red Mud Pond. In compliance with the recommendations of the Committee regarding improvement of internal road infrastructure, UAIL has undertaken strengthening and maintenance of the internal roads within the Red Mud Pond area. The elevation of such internal roads has been increased to improve drainage and accessibility, and certain stretches have been black topped. Further, during FY 2025-26, approximately 1.5 km of earthen road near the RMP Main Gate and Filtration Plant Main Gate has been concretized, thereby significantly reducing dust generation arising from vehicular movement. UAIL has made substantial efforts towards development of a green belt around the Red Mud Pond area. Approximately 33,500 trees have been planted around the Red Mud Pond up to the year 2020. However, a number of these plantations have been adversely affected due to uprooting and damage caused by local miscreants. Notwithstanding the aforesaid challenges, UAIL remains committed to strengthening the green cover and has planned to undertake plantation of an additional 10,000 saplings around the Red Mud Pond area during FY'27. To mitigate the effects of rain cuts, erosion, and washouts on the dykes and slopes of the Red Mud Pond, periodic slope correction and stabilization measures are being undertaken in consultation with expert agencies, including IIT Bhubaneswar. The stability and safety of the Red Mud Pond have also been evaluated by IIT Bhubaneswar, and the stability study report is annexed herewith as Annexure-1.

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		As an additional control measure, coir matting has been carried out over an area of approximately 20,000 square metres on the dykes of Pond-C and Pond-D. UAIL further planned to undertake grass turfing during the upcoming monsoon season to enhance slope stabilization, prevent soil erosion and control fugitive dust emission. As a pilot initiative, grass turfing has been implemented over an area of approximately 2,000 square metres following neutralization of the red mud surface. Furthermore, for effective reduction of fugitive dust emissions from the dyke surfaces of the Red Mud Pond, green netting has been installed over an area of approximately 1,30,000 square metres, in consultation with the Regional Office of the State Pollution Control Board. The installation of green netting has significantly minimized wind-induced dust dispersion from exposed surfaces and forms part of the comprehensive dust mitigation strategy adopted by UAIL.
2	Ash Pond: The Committee recommended deployment of more security personnel with entry gate system at the Ash Pond area to prevent unauthorized entry of human as well as animals. Deployment of mist cannon at the Ash Pond area for better dust suppression during rainy season was also suggested. <i>b</i> Deputy Collector Collectorate, Rayagada	In order to ensure safe operation and monitoring during night-time, UAIL has installed 4 solar-powered high-mast lights in and around the Ash Pond area. Additional solar high-mast lights are proposed to be installed in a phased manner during the current financial year to further enhance visibility and operational safety. UAIL also proposes to install CCTV cameras on each of the solar high-mast structures to strengthen surveillance, improve operational monitoring, and prevent unauthorized activities within the Ash Pond premises. Photos of the solar-powered high-mast lights are annexed herewith as Annexure-2. The Committee had, inter alia, expressed concerns regarding protection of the Ash Pond infrastructure and prevention of unauthorized entry of animals into the area. In this regard, it is submitted that the High-Density Polyethylene (HDPE) liners installed along portions of the embankment for prevention of seepage were subjected to theft and damage by local villagers. To address this issue and safeguard the Ash Pond premises, 4 nos. of security personnel have been deployed on a dedicated basis for round-the-clock surveillance. The deployed personnel have also been specifically instructed to prevent the entry of stray animals into the Ash Pond area. To prevent the unauthorized entry of the outsider and animals barbed wire fencing has been provided around the dyke. Accordingly, the primary recommendations of the Committee concerning prevention of unauthorized animal ingress and control of fugitive dust emissions have been duly addressed by UAIL through the implementation of various engineering and administrative measures. UAIL is in process of evacuating total ash from the Ash Pond for use in road making in NHAI. In the year 2023-24 about 75338 MT, in the year 2024-25 about 3662 MT, and in the year 2025-26 about 123344 MT of ash has been evacuated from the Ash Pond, making the Ash Pond dyke more stable.

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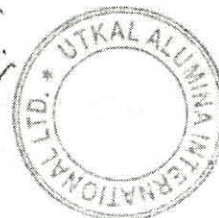


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		UAIL is not presently utilizing the Ash Pond for disposal of current generated fly ash. 100% of the ash currently generated is being gainfully utilized and supplied to brick manufacturing units, cement manufacturing plants, and road construction projects of NHAI. For effective suppression of fugitive dust emissions, water-sprinkling nozzles equipped with flexible hose connections have been installed along the GEHO discharge pipeline to facilitate continuous wetting of pond ash and control dust generation. In addition, one (01) water sprinkler tanker of 10 KL capacity fitted with a fog cannon system has been deployed for regular water sprinkling operations covering the stretch from the plant exit point up to the Ash Pond dyke, including the entire Ash Pond operational area. Further, Respondent No. 1 has initiated repair and strengthening of the approximately 4 km long approach road leading to the Ash Pond, of which about 1 km has already been completed. The said road improvement measures are expected to reduce dust generation arising from vehicular movement and improve access and safety within the Ash Pond area. Respondent No. 1 has further undertaken large scale plantation activities around the Ash Pond with 9000 trees planted in FY 2020-2021 and 1000 trees in FY 2021-2022. However, local miscreants have destroyed the plants time and again.
3	Long Distance Conveyor Belt (LDC): The Committee recommended to ensure proper hood covering of the bauxite conveyors to control noise during operation of the unit. <i>L</i>	UAIL has, all along made efforts to completely guard / cover the LDC to prevent spillage of bauxite ore during transportation and to mitigate the noise caused due to running of the LDC. Consequent to the committee inspections, further measures have been taken by painting, repairing and installing new sheets in the portions of the LDC which were in need of maintenance. In areas where the LDC is close to the ground, metal fences have been placed to prevent animals from entering. Security guards/ line operators have also been deployed to monitor the areas round the clock. Sri Aditya Logistics Pvt. Ltd. continues to render services for maintenance of the entire LDC system along with its accessories. UAIL has regularly made repairs to the LDC in order to prevent noise pollution from parts in need of maintenance and ensure smooth functioning of the LDC including replacing idlers. The EAM Work Order details containing roller replacements at various areas of the LDC from 03.04.2025 onwards is annexed herewith as Annexure - 3. The coupling and alignment details for the period 2024 to 2026 for various areas of the LDC including IMJH, Mines End Junction House (MEJH) and Plant End Junction House (PEJH) is annexed herewith as Annexure - 4.

Deputy Collector
Collectorate, Rayagada

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4	Intermediate Junction House (IMJH): The Committee recommended to ensure proper and efficient functioning of all dust suppression systems to avoid any fugitive emissions towards the nearby village. It was also recommended to regularly maintain and check the dry fog system operating with high pressure in the IMJH and complete covering and enclosure of the IMJH. The Committee had further recommended installation of Dust Extraction System i.e. bag filter/ dust suppression system like Ultrasonic Fogging System (latest technology based) for effective dust control.	UAIL has installed new sheets to cover the IMJH completely. Acoustic enclosures and curtains have been installed all around the IMJH including the roof, for further noise reduction. Earlier the dry fog dust suppression system was installed at two locations (CIA at discharge and CIA at skirt board area), however, three additional systems have been installed at C1A near snub pulley, C1A near bend pulley and C1A at the turnover junction. The details of C1A roller replacements from 2024 to 2026 is annexed herewith as Annexure-5. A new vacuum cleaner has also been stationed to clean the floors and decrease dust dissipation. To address fugitive dust, a dedicated housekeeping team has been deployed who work in two shifts throughout the day. UAIL has made sustained efforts to reduce noise pollution caused by the IMJH by regularly maintaining the motor parts and installing new equipment whenever required. Such installations have considerably reduced the noise generated by the IMJH as is evident from a comparison of the Committee Report dated 06.01.2023 and Analysis Report of Noise Monitoring dated 08.04.2024. The highest readings in the Report dated 06.01.2023 from within Lachhuguda were 99.0 Lmax, 75.0 Lmin and 77.3 Leq dB(A), whereas the Analysis Report submitted by your good office has the highest readings as 61.8 Lmax, 51.1 Lmin and 55.2 Leq dB(A). The coupling and gearbox Preventive Maintenance details for the period 01.04.2025 to 31.05.2026 are annexed herewith as Annexure-6. Vibration analysis of the IMJH is also done periodically. Copies of reports of vibration analysis from 06.01.2024 to 22.06.2026 are annexed herewith as Annexure-7. A table containing photographs of the IMJH with dust and noise suppression measures is annexed herewith as Annexure-8.
5	Rod Mill:	Although, the aforementioned committee reports failed to find any mention of the Rod Mill, UAIL has installed sheets, echo absorbers and acoustic enclosures around the Rod Mill to address all fugitive emissions and noise concerns.
6	Pollution caused by heavy vehicles plying on the village roads: The Committee recommended taking suitable steps by concreting of road passes along the village Lachhuguda, regular water sprinkling along the said road and plantations to keep the AQ within the prescribed	Respondent No. 1 has taken concrete steps to reduce the dust caused due to plying of heavy vehicles by black topping the roads and ensuring regular water sprinkling. However, the road between the IMJH and Lachhuguda village could not be black topped since it forms a part of the private land of the villagers and has been protested against. However, a Reinforced Cement Concrete (RCC) road has been constructed for which a purchase order was issued on 10.04.2024. A road sweeping machine of 10 metric cube capacity is also functioning regularly.

Deputy Collector
Collectorate, Rayagada

UAIL

UAIL INTERNATIONAL LTD

7	Other measures: The Committee recommended installation of deep borewells with overhead tank facility and water supply system to the villagers at New Harijan Street and Gouda Street of the Lachhuguda village under CSR activities	The Committee had also recommended installation of deep borewells with overhead tank facility and water supply system to the villagers at New Harijan Street and Gouda Street. Both the borewells have been installed and as such all recommendations of the Committee have been implemented.
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Please consider the aforesaid as an updated report for your necessary action.

For Utkal Alumina International

Uttam Giri 03/07/26
Uttam Giri

Head Refinery Operations



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Deputy Collector
Collectorate, Rayagada



OFFICE OF THE REGIONAL OFFICER
STATE POLLUTION CONTROL BOARD, ODISHA
(DEPARTMENT OF FOREST, ENVIRONMENT & CLIMATE CHANGE, GOVT. OF ODISHA)
Plot No.287/A, 1st Lane, Kasturi Nagar, Rayagada, 765001

Tel No. 06856-223073
E-mail: rospcb.rayagada@ospboard.org
Website: www.ospboard.org

Annexure 1514

Letter No: 1165

By Post

Date: 02.06.2026

Sri A K Bhoi,
Regional Officer

To

The Addl. District Magistrate (Revenue)
Rayagada.

Sub: **Submission of environmental monitoring report for the Alumina Refinery Plant, Doraguda of M/s UAIL w.r.t. compliance on WP(C) No. 24990/22 filed by Nanda Jhodia & Others -vrs- State of Odisha & Others- Reg**

Ref: Letter No.187(A), dtd 16.03.2023 of the Addl. Secretary, O/o The RDC(SD), Berhampur

Sir,

In inviting a reference to the above, this is to inform that, this Regional Office, SPCB, Rayagada has been directed vide above letter of the Addl. Secretary, O/o the RDC(SD) under reference to make regular inspections & monitoring of the UAIL Alumina Refinery Plant, Doraguda and the surrounding areas as per the order passed by the RDC (SD), Berhampur.

During the month of **May, 2026**, inspection & monitoring (w.r.t. air, water & noise) to the above industry was conducted by the officials of this Office on dtd. **29.05.2026** in pursuance to the above order of the RDC(SD), Berhampur and the analysis reports w.r.t. air, water & noise along with the detailed inspection report on pollution control measures & findings of the checking relating to air, water & noise pollution of M/s. Utkal Alumina International Ltd (Alumina Refinery), Doraguda and its surroundings are enclosed herewith for kind information and necessary action.

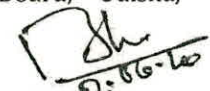
Yours faithfully,

Encl: As Above

Memo no: 1166 /Date: 02.06.2026


Regional Officer

Copy forwarded to the Member Secretary, State Pollution Control Board, Odisha, Bhubaneswar for kind information and necessary action.


Regional Officer


Deputy Collector
Collectorate, Rayagada

DETAILED REPORT ALONG WITH FINDINGS OF THE CHECKING RELATING TO AIR, DUST AND SOUND POLLUTION OF M/S UTKAL ALUMINA INTERNATIONAL LTD (ALUMINA REFINERY), DORAGUDA AND ITS SURROUNDINGS

Name of the Industry : M/s Utkal Alumina International Ltd.(Refinery),
At:Doraguda,PO:Kucheipadar,Dist:Rayagada

Date of Inspection : 29.05.2026

Name of the Inspecting Officers : Sri G Ch Dash, Asst. Env.Scientist, SPCB, Rayagada
of the Board

Industry Person present during : Sri Subramaniam Kundu, Asst. Manager (Env.),UAIL
inspection Sri D P Nayak,Officer(Env.),UAIL &
Sri Tushar Ranjan Dash, Officer(Env.), UAIL

The Alumina Refinery Unit along with the Power Plant was in operation during the day of inspection. The long-distance Conveyor (LDC) was also in operation for transportation of Bauxite from mines to industry passes via Intermediate Junction House(IJH) which is adjacent to lachhuguda village.

Environment Clearance(EC), Consent to Operate (CTO) & Hazardous and Other wastes(Management and Trans boundary movement status of the industry;

- The UAIL Refinery plant has obtained Environmental Clearance from MOEF & CC for expansion of Alumina Refinery (1.5 MTPA to 3.0 MTPA) along with cogeneration Power Plant (90 MW to 150 MW) at Doraguda, Kashipur, Rayagada.
- The Alumina refinery plant is having **valid CTO up to 31.03.2027** of SPCB, Odisha vide Consent Order No.2783, No 4807/IND-I-CON-6101 dtd.31.03.2026 for following products:
 - 1) Calcined Alumina :3.0 Million Tonne per Annum
 - 2) Thermal Power :3x30MW
 - 3) Facilities of upper carriage maintenance for BTCS & BTAP Wagon
- Renewal of authorization has been granted by State Pollution Control Board, Odisha to the Occupier of M/s Utkal Alumina International Limited under Hazardous and other wastes(Management and Transboundary Movement) Rules,2016 vide Number of authorization: IND-IV-HW-931/6751 on dtd.30.04.2026 which is valid upto 31.03.2027 for generation, storage, transport, reuse, recycling, recovery, pre-processing, co-processing, utilization, treatment, disposal or any other use of hazardous or other wastes or both on the premises situated At:Doraguda, PO: Kucheipadar, Dist:Rayagada,Odisha

Details of Authorization

Sl. No.	Category of Hazardous Waste as per the Schedules I,II,III and IV of these Rules	Waste Description	Quantity /Annum	Mode of Disposal
1.	Schedules-I Stream-5.1	Used or Spent Oil	150KL	Storage in containers over impervious floor under well ventilated covered shed followed by disposal through actual users having valid authorization from SPCB, Odisha.
2.	Schedules-I Stream-33.2	Contaminated Cotton Rags or Other Cleaning Materials	3T	Storage in impervious pits/containers under well ventilated covered shed followed by disposal through authorized hazardous waste incinerator/Co-Processing in Cement kiln authorized by SPCB, Odisha/ Common
3.	Schedules-I Stream-35.2	Spent Ion Exchange Resin Containing Toxic Metals	10T	
4.	Schedules-1 Stream-5.2/3.3/33.2	Waste/Residues Containing oil	30T	

Deputy Collector
Collectorate, Rayagada

5.	Schedules-I Stream-3.3	Sludge Contaminated with oil	50T	Hazardous Waste Treatment Storage Disposal Facility(CHWTSDF),Jajpur
6.	Schedules-I Stream-33.1	Empty Barrels / Containers/ Liners Contaminated with Hazardous Chemicals/Waste	300T	Storage in impervious floor under well ventilated covered shed followed by captive reuse/ disposal through original supplier/Actual Users authorized by SPCB, Odisha.
7.	Schedules-I Stream-21.1	Waste Paint & Paint Residue generated from painting	10T	Storage in impervious pits/containers under well ventilated covered shed followed by disposal through authorized hazardous waste incinerator/Co-Processing in Cement kiln authorized by SPCB, Odisha/ Common Hazardous Waste Treatment Storage Disposal Facility(CHWTSDF),Jajpur
8.	Schedule-IV S.No.7	Insulated Copper Wire Scrap or copper with PVC sheathing including ISRI-code material namely "Druid"	20T	Storage in containers over impervious floor under well ventilated covered shed disposal through original supplier/Actual users authorized by SPCB,Odisha.
9.	Schedule-1 S.No.8	Jelly filled Copper cables	10T	

Existing Pollution Control Measures in place for control of Water Pollution:

The sources of water pollution of the industry are the ash pond, red mud pond, lime handling plant, cooling tower blow down, DM plant effluent and domestic waste water. Various water pollution control measures adopted in the unit are as follows:

- For treatment of domestic effluent, the industry provided two STPs (Sewage Treatment Plant) of capacity 100 KLD (MBR technology) and 200 KLD (MBR technology) in its township Osapada & Nuapada respectively. One STP of capacity 140 KLD (Activated Sludge Process) is also provided at plant site. The treated waste water of STPs of Townships is being reused for gardening and horticulture activities. The treated effluents from Plant STP get discharged to Guard pond of capacity 13243 m³.
- Presently ash pond is in intermittent use. Industry is disposing ash for filling low laying area within plant premises. Besides this, ash is also sent to the cement industry, brick manufacturing units, road making and filling in low lying area. Water sprinkling through Tankers & few sprinklers is being carried out in dry ash disposal area for dust suppression.
- For management of caustic effluent generated from the Alumina Refinery, Collection sumps with pumping systems are provided at respective process area to collect & recycle caustic effluent.
- Red mud slurry generated from the Alumina Refinery is processed with high Pressure Membrane Filtration Technology in Red Mud Filtration unit & Red mud in cake form get disposed off in RMP (Red Mud Pond) area by dry stacking.
- Dykes & garland Drains have been provided around RMP (Red Mud Pond) and Ash Pond to prevent entry of runoff.
- The RMP (Red Mud Pond) is being provided with HDPE liners to prevent seepage.
- Industry has provided 3nos. & 02nos. tube well fitted with piezometer around RMP & Ash Pond respectively for Ground water Level monitoring.
- The industry has provided impervious pit of size 2ft x 2ft x 2.5ft, a lined impervious concrete floor, well ventilated covered shed from all sides and safe from rain water intrusion, of size L x W x H= 30.5Mtrs. x 6.5Mtrs. X 6.5Mtrs. for storage of different Hazardous wastes generated by the industry prior to disposal through authorized hazardous waste incinerator/ Co-Processing in cement Kiln authorized by SPCB, Odisha/ Common Hazardous Waste Treatment Storage Disposal Facility(CHWTSDF)

Source of Air Pollution and Control Devices (APCD) installed in the Industry:

Sl.No.	Location	Pollution Control Device
1.	Boilers	Electrostatic precipitators
2.	Calciners	Electrostatic precipitators
3.	Coal crusher house	Bag filters
4.	Calciners	Bag filters
5.	Alumina Handling Area	Bag filters
6.	Bauxite Crusher	Bag filter
7.	Bauxite Handling Area	Fixed Water Sprinklers
8.	Lime Handling area	Wet Scrubbers
9.	Coal Stock pile Area	Fixed Water Sprinklers
10.	Ash Silo Handling Area & Road	Fixed Water Sprinklers
11.	Wagon Tippler	Dry Fog System

Present Industrial Solid Waste Management of the Unit

- Ash being generated from the Power Plant get utilized for filling low laying area within plant premises, dyke raising of ash pond and partly supplied to brick manufacturing units, cement industries and road projects.
- Industrial solid waste i.e. Red mud in cake form being disposed off in RMP by dry stacking.
- Maximum portion of the lime grits are being supplied to Brick Manufacturing and rest is disposed off in RMP.
- For disposal of canteen waste (i.e. bio-degradable), the industry has provided one Aerobic Composting Machine of 400 Kg capacity for its canteen located at Nuapada township.

MONITORING REPORT:

The ambient air quality, stack emission monitoring, noise quality monitoring, surface water quality monitoring & Effluent quality monitoring were carried out during inspection. The Monitoring / analysis report enclosed for ready reference.

AAQ MONITORING:

To assess the ambient air quality (AAQ) & pollution load in the form of dust concentration in ambient air near to plant boundary and its surroundings during running of the Alumina Refinery Plant, AAQ monitoring was conducted at four different locations during inspection. The analysis report of monitoring are as follows:

Sl.No.	Location of Sampling Station	All Parameters are in $\mu\text{g}/\text{m}^3$		
		PM ₁₀	SO ₂	NO ₂
01	Near Training Centre towards D-Korol Village	86	9.1	23.3
02	Near the Boundary towards Dwimundi Village	84	8.4	24.2
03	Near Bauxite Handling area towards Doraguda village	126	11.3	24.9
04	Near Intermediate junction house of M/s UAIL towards Lachhuguda Village	131	7.6	22.3
05	Near Nuapada Township	67	8.7	19.5
Board's prescribed standard		100	80	80
Method of Analysis		Gravimetric	West & Gaeke	Sodium Arsenite

It reveals from the AAQ monitoring report that, the Ambient Air Quality parameters w.r.t. PM₁₀, SO₂ & NO₂ for all locations are within the norm except Sl.No.03 & 04 locations w.r.t. PM₁₀.

SOUND LEVEL MONITORING:

To control noise pollution, the unit has installed the acoustic noise barrier screens followed by sheeting in entire Rod mill area to reduce the noise level towards Dwimundi village. Intermediate junction house was found to be covered with GI Sheeting. Acoustic enclosure work for the intermediate junction house near Lachhuguda village was already completed. Ambient Sound level monitoring was conducted during visit to check the effectiveness of the works undertaken by the industry. The sound level monitoring report are as follows

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Collectorate, Rayagada

Sl No	Location of Sampling	Noise level in dB		
		L max	L min	Leq dB
01	Near Main Gate	73.0	41.4	48.9
02	Near Training Centre towards D-Korol village	64.3	46.7	50.0
03	Near the Boundary towards Dwimundi Village.	68.3	53.4	55.6
04	Near Bauxite Handling area towards Doraguda village.	78.2	37.7	59.6
05	Near Intermediate junction house towards Lachhuguda Village.	71.7	66.1	67.9

It reveals from the above monitoring report that the sound level in locations of sl.no.01 & 02 are within the prescribed Standard of Leq dB(A) for residential area Day time: 55 as per the Noise pollution (Regulation and control) rules, 2000 except locations of sl.no.03, 04 & 05.

SURFACE WATER (RIVER WATER) QUALITY MONITORING:

Surface water quality monitoring has been done in major water body i.e. Bada River which is flowing approximately 50mtrs. away from the industry from North direction to South direction. The monitoring results are as follows.

Sl. No.	Location of sampling point	All parameters are in mg/l except pH		
		pH	DO	BOD
01	Bada river U/s of the plant near Nuapada bridge	7.6	6.5	2.4
02	Bada river D/s of the plant near Doraguda bridge	8.0	6.2	1.8
Designated Best Use Classification of Stream (Class-B)		6.5-8.5	≥5	≤3
Method of Analysis		Potentiometric	Winkler Azide Modification Titrimetric	3 days at 27°C

It reveals from the analysis report that the water quality for the above locations are within the prescribed standard meant for Outdoor Bathing (Organized)

WATER QUALITY MONITORING OF THE GUARD POND OF THE INDUSTRY:

A water sample was taken from the stored water of the Guard pond located within the factory premises. The analysis result are as follows;

Sl No	Location of sampling point	All parameters are in mg/l except pH		
		pH	SS	BOD
01	Water from Guard pond (no discharge, recycled)	8.4	158	22
Board's Prescribed Standard		6.5-9.0	100	30
Method of Analysis		Potentiometric	Gravimetric after filtration	3 days at 27°C

It reveals from the analysis report that the water quality parameters w.r.t. pH & BOD are within the norm. There was no discharge and overflow from the Guard pond during visit. However, industry is recycling the water of the Guard Pond for plant use.

WATER QUALITY MONITORING OF THE STP OF THE INDUSTRY & ITS TOWNSHIP:

The outlet of different STPs were also monitored during visit. The monitoring result is given below;

Sl. No.	Location of sampling point	All parameters are in mg/l except pH		
		pH	SS	BOD
01	Inlet to STP-I of 140KLD capacity (Meant for the Refinery Plant)	8.2	176	140
02	Outlet of STP-I (Refinery Plant) Treated water finally discharged to Guard pond	7.8	132	20

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Collectorate, Rayagada

03	Inlet to STP-II of 200KLD capacity (Nuapada Township)	8.2	172	150
04	Outlet of STP-II(Nuapada Township) Treated water used for gardening	8.0	124	45
05	Inlet to STP-III of 100KLD capacity (Osapada Township)	8.4	174	130
06	Outlet of STP-III(Oshapada Township) Treated water used for gardening	7.9	182	50
Board's prescribed standard		5.5-9.0	100	30
Method of Analysis		Potentiometric	Gravimetric after filtration	3days at 27°C

The analysis report reveals that pH of the treated water are within the prescribed limit.

Rectification measures taken by the industry:

- 05 nos.(02nos. at main gate, 01 no. at training centre within the premises of the plant & 01 no. each at osapada and Nuapada township) of digital display Board has been installed by the industry for continuous display of statutory informations along with concentration of different parameters of Ambient air quality of the industry for public information.
- Two nos. of trolley mounted mist canon has been provided near lachhuguda village to combat the particulate matter concentration in the surrounding areas of intermediate junction house.
- Total 76nos.(54nos. around Pond-A & 22 nos. around Pond-B) fixed water sprinklers are installed in RMP area to combat air borne particulate matter.
- 06 nos. manual potable Rain guns has been provided by the industry to combat particulate matter in and around the RMP area.
- 02 nos. of 10,000KL mobile water tanker has been provided by the industry for water sprinkle in internal so also in the approaching transportation road of RMP
- As on the day of visit around 1,30,000 sq.ft out of intended 1,50,000 sq.ft Geo-textile green net has been covered on Redmud stock pile as wind defender to control fugitive dust.
- Acoustic enclosure work for the intermediate junction house near Lachhuguda village was already completed.
- * The unit has installed the acoustic noise barrier screens followed by sheeting in entire Rod mill area to reduce the noise level towards Dwimundi village.
- Intermediate junction house was found to be covered with GI Sheeting.
- Unit has engaged road sweeping machine for cleaning on internal roads of the industry.
- Approach road to intermediate junction house has been made concreted by the unit.
- Approach road to intermediate junction house of LDC has been made concreted by the unit.
- Approach road to ashpond was under construction
- Most i.e.1.204 lakh ton of the fly ash from ashpond was utilized and as on 30th April 2026 the remaining pond ash about 1.611Lakh ton are yet to utilize.
- Almost 80 to 90% of HDPE lining with concrete covering of ashpond was completed.
- The industry has Installed online monitoring systems such as 04 nos. of Continuous Ambient Air Quality Monitoring Stations (CAAQMS)at different locations in and around the industry, 02nos. Continuous Emission Monitoring Systems(CEMS), 01 no. of Effluent Quality Monitoring(EQM) equipment and IP cameras for 24 x 7Hrs. Real Time Data Acquisition System(RTDAS) and is connected to OSPCB and CPCB. *The online monitoring systems custom data during inspection i.e.29.05.2026 from 09.00AM to 05.00PM is attached here with.*


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RECOMMENDATIONS:

- *The Industry should complete all of the remaining environment management works on war foot basis w.r.t. monsoon preparedness as and where required to defend any probable environment nuisance during monsoon or heavy down pour.*
- The unit shall take necessary rectification measures on STPs for controlling the BOD parameter in the treated water.
- The internal road at some places like CHP area, RMHS area of the factory needs to be improved.
- The unit shall periodically carry out the de-silting work of internal drains near CHP area of the refinery to avoid choking of drains and free flow of runoff waste water.
- Inside the refinery plant area, Housekeeping shall be regularly carried out in the Junction house area of raw material handling section.
- The unit shall take necessary rectification measures to improve the air quality Near Intermediate junction house of M/s UAIL towards Lachhuguda Village
- The unit shall complete the repairing work of inner dyke of ash pond immediately and the same shall be intimated to the Board.
- The industry shall take steps for increasing the frequency of water sprinkling over the dry surface of RMP area.
- Transportation of ash from the UAIL Plant site to the brick plant site/NHAI Road project site is to be done in an environmental friendly manner without creating any environmental nuisance along environment en-route.
- The trucks, tippers and dumpers carrying the ash should be properly covered with tarpaulin which is to be tied properly and the carriers shall be filled with ash only to the extent that it does not spill over en-route.
- *Thick Plantation practice preferably avenue plantation drive within & around the industry and nearby locality should be done prior and during monsoon period for a clean and green environment.*

G. Ch. Dash
02/06/2026
(Sri G.Ch.Dash)
Asst.Env.Scientist

Asst. Environmental Scientist
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OFFICE OF THE REGIONAL OFFICER
STATE POLLUTION CONTROL BOARD, ODISHA
[DEPARTMENT OF FOREST, ENVIRONMENT & CLIMATE CHANGE, GOVT. OF ODISHA]
Plot No 287/A, 1st Lane, Kasturi Nagar, Rayagada, 765001

ANALYSIS REPORT OF AMBIENT AIR QUALITY MONITORING

Lab Ref No. 28(I)/AAQ/2026-27

Dtd.02.06.2026

Name & Address of Industry : M/s Utkal Alumina International Limited(Refinery)
Doraguda, Tikiri, Dist-Rayagada

Date of sample collection : 29.05.2026

Sample submitted by : Sri G.Ch.Dash, AES

Sl No.	Location of Sampling Station	All Parameters are in $\mu\text{g}/\text{m}^3$		
		PM ₁₀	SO ₂	NO ₂
01	Near Training Center towards D-korol Village.	86	9.1	23.3
02	Near Boundary towards Dwimundi Village.	84	8.4	24.2
03	Near Bauxite Handling area towards Doraguda village.	126	11.3	24.9
04	Near Intermediate junction house towards Lachhuguda Village.	131	7.6	22.3
05	Near Nuapada Township.	67	8.7	19.5
Board's prescribed standard		100	80	80
Method of Analysis		Gravimetric	West & Gaeke	Sodium Arsenite

G. Ch. Dash
29/06/2026
Asst. Env. Scientist
Asst. Environmental Scientist
State Pollution Control Board, Odisha
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[DEPARTMENT OF FOREST, ENVIRONMENT & CLIMATE CHANGE, GOVT. OF ODISHA]
Plot No 287/A, 1st Lane, Kasturi Nagar, Rayagada, 765001

ANALYSIS REPORT OF NOISE MONITORING

Lab Ref No.28(II)/AAQ/2026-27

Dtd.02.06.2026

Name & Address of Industry : M/s Utkal Alumina International Limited, (Refinery)
Doraguda, Tikiri, Dist. Rayagada

Date of Monitoring : 29.05.2026

Monitoring conducted by : Sri G.Ch.Dash, AES

Sl No	Location of Sampling	Noise level in dB		
		L max	L min	Leq dB(A)
01	Near Main Gate.	73.0	41.4	48.9
02	Near Training Centre towards D Korol Village.	64.3	46.7	50.0
03	Near the Boundary towards Dwimundi Village.	68.3	53.4	55.6
04	Near intermediate junction house towards Lachhuguda village.	71.7	66.1	67.9
05	Near Bauxite Handling Area towards Doraguda Village.	78.2	37.7	59.6

N.B.

- Prescribed Standard of Leq dB(A) for residential area Day time: 55 as per the Noise pollution (Regulation and control) rules, 2000
- Day Time monitoring carried out between 3 pm to 5 pm.

G. Ch. Dash
02/06/2026
Asst. Env. Scientist

**Asst. Environmental Scientist
State Pollution Control Board, Odisha
Rayagada**

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Regional Officer

**Regional Officer
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STATE POLLUTION CONTROL BOARD, ODISHA**

[DEPARTMENT OF FOREST, ENVIRONMENT & CLIMATE CHANGE, GOVT. OF ODISHA]
Plot No 287/A, 1st Lane, Kasturi Nagar, Rayagada, 765001

ANALYSIS REPORT OF WATER SAMPLE

Lab Ref No.41(I)/WW/2026-27

Dtd.02.06.2026

Name & Address of Industry : M/s Utkal Alumina International Limited, (Refinery)
Doraguda, Tikiri, Rayagada.

Date of sample collection : 29.05.2026

Sample submitted by : Sri G.Ch.Dash, AES

Sl No	Location of sampling point	All parameters are in mg/l except pH		
		pH	SS	BOD
01	Inlet to STP-I(140KLD) (Plant)	8.2	176	140
02	Outlet of STP-I	7.8	132	20
03	Inlet to STP-II(200 KLD) (Nuapada township)	8.2	172	150
04	Outlet of STP-II	8.0	124	45
05	Inlet to STP-III(100KLD) (Osapada Township)	8.4	174	130
06	Outlet of STP-III	7.9	182	50
Board's prescribed standard		5.5- 9.0	100	30
Method of Analysis		Potentiometric	Gravimetric after filtration	3 days at 27°C

G. Dash
04/06/2026
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Asst. Environmental Scientist
State Pollution Control Board, Odisha
Rayagada

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Regional Officer
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[DEPARTMENT OF FOREST, ENVIRONMENT & CLIMATE CHANGE, GOVT. OF ODISHA]
Plot No 287/A, 1st Lane, Kasturi Nagar, Rayagada, 765001

ANALYSIS REPORT OF WATER SAMPLE

Lab Ref No.41(II)/WW/2026-27

Dtd.02.06.2026

Name & Address of Industry : M/s Utkal Alumina International Limited, (Refinery)
Doraguda, Tikiri, Rayagada.

Date of sample collection : 29.05.2026

Sample submitted by : Sri G.Ch.Dash, AES

Sl No	Location of sampling point	All parameters are in mg/l except pH		
		pH	SS	BOD
01	Water from Guard pond (no discharge, recycled)	8.4	158	22
	Board's Prescribed Standard	6.5-9.0	100	30
	Method of Analysis	Potentiometric	Gravimetric after filtration	3 days at 27°C

G. Ch. Dash
02/06/2026
Asst. Env. Scientist
Asst. Environmental Scientist
State Pollution Control Board, Odisha
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Plot No 287/A, 1st Lane, Kasturi Nagar, Rayagada, 765001

ANALYSIS REPORT OF WATER SAMPLE

Lab Ref No.41(III)/OW/2026-27

Dtd.02.06.2026

Name & Address of Industry

: M/s Utkal Alumina International Limited, (Refinery)
Doraguda, Tikiri, Rayagada

Date of sample collection

: 29.05.2026

Sample submitted by

: Sri G.Ch.Dash, AES

Sl No	Location of sampling point	All parameters are in mg/l except pH		
		pH	DO	BOD
01	Bada river U/s of the plant near Nuapada bridge	7.6	6.5	2.4
02	Bada river D/s of the plant near Doraguda bridge	8.0	6.2	1.8
Designated Best Use Classification of Stream (Class B)		6.5-8.5	≥05	≤3
Method of Analysis		Potentiometric	Winkler Azide Modification Titrimetric	3 days at 27°C

G. Ch. Dash
22/06/2026
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Asst. Environmental Scientist
State Pollution Control Board, Odisha
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Regional Officer
State Pollution Control Board
Rayagada

[Signature]
Deputy Collector
Collectorate, Rayagada



Real Time Data Acquisition And Monitoring

Site Name: M/s. Utkal Alumina International Limited (Alumina Refinery)

Report: Custom Report

From Date: 2026/05/29 09:00:00 To Date : 2026/05/29 17:00:00

Description	CAAQMS-1_CGPP-PM10_U	CAAQMS-1_CGPP-SO2_U	CAAQMS-1_CGPP-NO2_U
Prescribed Standards	0 - 100	0 - 80	0 - 80
Maximum Data	41.7	27.35	4.09
Minimum Data	27.22	27.35	4.06
Geometric Mean	34.05	27.35	4.07
Median	33.46	27.35	4.08
Standard Deviation	4.36	0.0	0.01
Maximum Value At Time	2026-05-29 15	2026-05-29 09	2026-05-29 09
Minimum Value At Time	2026-05-29 11	2026-05-29 09	2026-05-29 11
Valid Data Points	8	8	8
Total Data Points	9	9	9
Data Availability %	88.89%	88.89%	88.89%

SI No.	Time	CAAQMS-1_CGPP-PM10_U	CAAQMS-1_CGPP-SO2_U	CAAQMS-1_CGPP-NO2_U
1	2026-05-29 09	31.56	27.35	4.09
2	2026-05-29 10	32.97	27.35	4.08
3	2026-05-29 11	27.22	27.35	4.06
4	2026-05-29 12	34.80	27.35	4.07
5	2026-05-29 13	32.11	27.35	4.06
6	2026-05-29 14	33.95	27.35	4.07
7	2026-05-29 15	41.70	27.35	4.08
8	2026-05-29 16	38.10	27.35	4.08
9	2026-05-29 17	NA	NA	NA

Report Details: OSPCB_NEW | 2026-06-02 10:55:05 | Custom Report

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Collectorate, Rayagada



Real Time Data Acquisition And Monitoring

Site Name: M/s. Utkal Alumina International Limited (Alumina Refinery)

Report: Custom Report

From Date: 2026/05/29 09:00:00 To Date : 2026/05/29 17:00:00

Description	CAAQMS-2_TrainingCenter- PM10_U	CAAQMS-2_TrainingCenter- SO2_U	CAAQMS-2_TrainingCenter- NO2_U
Prescribed Standards	0 - 100	0 - 80	0 - 80
Maximum Data	61.77	23.34	3.58
Minimum Data	25.08	22.17	3.25
Geometric Mean	40.7	22.77	3.34
Median	42.31	22.9	3.32
Standard Deviation	10.98	0.37	0.11
Maximum Value At Time	2026-05-29 16	2026-05-29 11	2026-05-29 14
Minimum Value At Time	2026-05-29 12	2026-05-29 13	2026-05-29 11
Valid Data Points	8	8	8
Total Data Points	9	9	9
Data Availability %	88.89%	88.89%	88.89%

SI No.	Time	CAAQMS-2_TrainingCenter- PM10_U	CAAQMS-2_TrainingCenter- SO2_U	CAAQMS-2_TrainingCenter- NO2_U
1	2026-05-29 09	43.82	22.92	3.41
2	2026-05-29 10	35.11	22.89	3.26
3	2026-05-29 11	31.05	23.34	3.25
4	2026-05-29 12	25.08	22.43	3.32
5	2026-05-29 13	40.80	22.17	3.35
6	2026-05-29 14	43.96	22.98	3.58
7	2026-05-29 15	44.00	22.90	3.31
8	2026-05-29 16	61.77	22.51	3.25
9	2026-05-29 17	NA	NA	NA

Report Details: OSPCB_NEW | 2026-06-02 10:55:56 | Custom Report

Deputy Collector
Collectorate, Rayagada



Real Time Data Acquisition And Monitoring

Site Name: M/s. Utkal Alumina International Limited (Alumina Refinery)

Report: Custom Report

From Date: 2026/05/29 09:00:00 To Date : 2026/05/29 17:00:00

Description	CAAQMS-3_FireStation-PM10_U	CAAQMS-3_FireStation-SO2_U	CAAQMS-3_FireStation-NO2_U
Prescribed Standards	0 - 100	0 - 80	0 - 80
Maximum Data	38.5	65.59	16.99
Minimum Data	18.62	36.12	16.79
Geometric Mean	26.22	50.47	16.89
Median	26.67	50.77	16.89
Standard Deviation	6.5	11.72	0.06
Maximum Value At Time	2026-05-29 15	2026-05-29 16	2026-05-29 09
Minimum Value At Time	2026-05-29 10	2026-05-29 09	2026-05-29 10
Valid Data Points	8	8	8
Total Data Points	9	9	9
Data Availability %	88.89%	88.89%	88.89%

SI No.	Time	CAAQMS-3_FireStation-PM10_U	CAAQMS-3_FireStation-SO2_U	CAAQMS-3_FireStation-NO2_U
1	2026-05-29 09	27.65	36.12	16.99
2	2026-05-29 10	18.62	37.64	16.79
3	2026-05-29 11	20.85	40.54	16.90
4	2026-05-29 12	20.06	47.53	16.90
5	2026-05-29 13	25.70	54.01	16.95
6	2026-05-29 14	28.81	58.60	16.88
7	2026-05-29 15	38.50	63.73	16.84
8	2026-05-29 16	29.61	65.59	16.86
9	2026-05-29 17	NA	NA	NA

Report Details: OSPCB_NEW | 2026-06-02 10:56:27 | Custom Report

Deputy Collector
Collectorate, Rayagada



Real Time Data Acquisition And Monitoring

Site Name: M/s. Utkal Alumina International Limited (Alumina Refinery)

Report: Custom Report

From Date: 2026/05/29 09:00:00 To Date : 2026/05/29 17:00:00

Description	CAAQMS-4_NuapadaTownship-PM10_U	CAAQMS-4_NuapadaTownship-NO2_U	CAAQMS-4_NuapadaTownship-SO2_U
Prescribed Standards	0 - 100	0 - 80	0 - 80
Maximum Data	35.0	11.5	23.41
Minimum Data	20.05	11.13	23.41
Geometric Mean	26.84	11.36	23.41
Median	24.4	11.4	23.41
Standard Deviation	6.4	0.12	0.0
Maximum Value At Time	2026-05-29 16	2026-05-29 11	2026-05-29 09
Minimum Value At Time	2026-05-29 10	2026-05-29 12	2026-05-29 09
Valid Data Points	8	8	8
Total Data Points	9	9	9
Data Availability %	88.89%	88.89%	88.89%

Sl No.	Time	CAAQMS-4_NuapadaTownship-PM10_U	CAAQMS-4_NuapadaTownship-NO2_U	CAAQMS-4_NuapadaTownship-SO2_U
1	2026-05-29 09	22.08	11.32	23.41
2	2026-05-29 10	20.05	11.39	23.41
3	2026-05-29 11	22.92	11.50	23.41
4	2026-05-29 12	21.03	11.13	23.41
5	2026-05-29 13	25.87	11.40	23.41
6	2026-05-29 14	32.82	11.45	23.41
7	2026-05-29 15	34.95	11.44	23.41
8	2026-05-29 16	35.00	11.23	23.41
9	2026-05-29 17	NA	NA	NA

Report Details: OSPCB_NEW | 2026-06-02 10:57:00 | Custom Report

Deputy Collector
Collectorate, Rayagada



Real Time Data Acquisition And Monitoring

Site Name: M/s. Utkal Alumina International Limited (Alumina Refinery)

Report: Custom Report

From Date: 2026/05/29 09:00:00 To Date : 2026/05/29 17:00:00

Description	CEQMS-1_GP_Outlet-Flow_U
Prescribed Standards	0 -
Maximum Data	0.0
Minimum Data	0.0
Geometric Mean	0.0
Median	0.0
Standard Deviation	0.0
Maximum Value At Time	2026-05-29 09
Minimum Value At Time	2026-05-29 09
Valid Data Points	8
Total Data Points	9
Data Availability %	88.89%

SI No.	Time	CEQMS-1_GP_Outlet-Flow_U
1	2026-05-29 09	0.0
2	2026-05-29 10	0.0
3	2026-05-29 11	0.0
4	2026-05-29 12	0.0
5	2026-05-29 13	0.0
6	2026-05-29 14	0.0
7	2026-05-29 15	0.0
8	2026-05-29 16	0.0
9	2026-05-29 17	NA

Report Details: OSPCB_NEW | 2026-06-02 10:13:03 | Custom Report

Deputy Collector
Collectorate, Rayagada



Annexure - B
1531

FAX : 2562822/2560955
TEL : 2564033/2563294
EPABX : 2561909/2562847
E-mail : paribesh1@ospcboard.org
Website : www.ospcboard.org

STATE POLLUTION CONTROL BOARD, ODISHA

[DEPARTMENT OF FOREST, ENVIRONMENT & CLIMATE CHANGE, GOVERNMENT OF ODISHA]

Paribesh Bhawan, A/118, Nilakanthanagar, Unit-VIII,

Bhubaneswar - 751 012

(CENTRAL LABORATORY)

No. 6168 /

VI-SC (LEM) Misc 38/2023-24

Dt. 24.04.2024 /

To

The Regional Officer,
State Pollution Control Board, Odisha,
Rayagada

Sub : Test Reports of Ground water sample collected from Tube well within the village Lachhuguda of M/s Utkal Alumina International Ltd., Rayagada - reg.

Ref : Your Letter No. 765 dt.09.04.2024

Sir,

With reference to the above cited letter, please find enclosed herewith the test reports of ground water sample submitted to the Central Laboratory on dt.10.04.2024 by your office, collected from Tube well within the village Lachhuguda of M/s Utkal Alumina International Ltd., Rayagada. Further this is to inform that parameters like Cu, Cd, Pb, Ni & Zn could not be analysed due to non-functioning of instrument.

Encl : (i) OS/380/04/2024 (For NABL Scope parameter)
(ii) OS/381/04/2024 (For NABL Non-scope parameter)

Yours faithfully,

[Signature]
Chief Env. Scientist (Lab.)

Memo No. 1028 Date. 29.04.2024

Copy forwarded to the Collector & District Magistrate, Rayagada for kind information and necessary action.

[Signature]
Regional Officer

Regional Officer
State Pollution Control Board
Rayagada

Central Laboratory address: Plot No.-B-59/2 & 59/3, Chandaka Industrial Estate, Patia,
Bhubaneswar -751024 E-mail: centrallab@ospcboard.org

[Signature]
Deputy Collector
Collectorate, Rayagada



CENTRAL LABORATORY **STATE POLLUTION CONTROL BOARD, ODISHA**

Plot No. B-59/2 & 59/3, Chandaka Industrial Estate, Patia,
Bhubaneswar - 751 024

E-mail: centrallab@ospcbboard.org



TC-12740

TEST REPORT

Page 1 of 2

1. ULR No. : TC127402400000217F
- 2 (i). Report No. : OS/380/04/2024
- 2(ii). Amendment No : ---
- 3 (i) Date : 24.04.2024
- 3(ii) Amendment Date : ---
4. Sample Submitted By : Sri A. Jena, Field Asst.,
(Name and address) Regional Office, SPCB, Odisha, Rayagada
5. Reference Letter No. : 765 dt.09.04.2024
6. Date of sample receipt : 10.04.2024
7. Sample Description :

(i) Discipline : Chemical Testing
(Biological Testing,
Chemical testing)

(ii) Group : Water
(Water/ Pollution and Environment
/ Atmospheric Pollution/ Soil and
Hazardous Waste)

(iii) Sub Group : Ground water
(Surface water/ Ground water/ Drinking
water / Wastewater/ Effluent/ Ambient Air/
Stack/ Soil and Hazardous Waste)
8. Analysis Starting Date-Analysis Completion Date : 10.04.2024 – 23.04.2024
9. If uncertainty is desired by Customer : No
10. Analysis Results :

(Attach separate sheet if necessary)

Sl. No.	Parameter, Unit	Standards/ Regulatory Limits *		Test Method	Tube well within the village Lachhuguda of M/s Utkal Alumina International Ltd., Rayagada
		Requirement (Acceptable limit)	Permissible limit in the absence of alternate source		Others/Apr-24/GW/533
					Tube well within the village Lachhuguda
					Results
1.	pH	6.5-8.5	No relaxation	4500-H ⁺ -B, APHA, 23 rd Edn., 2017	8.2
2.	Turbidity (Turb), NTU	1.0	5.0	2130 B, APHA, 23 rd Edn., 2017	1.4
3.	Total Suspended Solids (TSS), mg/L	-	-	2540 D, APHA, 23 rd Edn., 2017	11.0
4.	Total Dissolved Solids (TDS), mg/L	500	2000	2540 C, APHA, 23 rd Edn., 2017	240.0
5.	Ammonical Nitrogen as N (NH ₃ -N), mg/L	0.5	No relaxation	4500-NH ₃ -B followed by 4500 - NH ₃ -C, APHA, 23 rd Edn., 2017	<0.4
6.	Boron (as B), mg/L	0.5	2.4	4500 B-B, APHA, 23 rd Edn., 2017	0.219
7.	Calcium (as Ca), mg/L	75	200	3500-Ca-B, APHA, 23 rd Edn., 2017	19.24
8.	Chloride (as Cl ⁻), mg/L	250	1000	4500 Cl ⁻ B, APHA, 23 rd Edn., 2017	30.0
9.	Fluoride (F) mg/L	1.0	1.5	4500-F-C, APHA 23 rd Edn., 2017	0.13
10.	Total Iron (as Fe), mg/L	1.0	No relaxation	3500 Fe - B, APHA, 23 rd Edn., 2017	0.805
11.	Magnesium (as Mg), mg/L	30	100	3500 -Mg-B, APHA, 23 rd Edn., 2017	4.86
12.	Nitrate as NO ₃ ⁻ -N, mg/L	-	-	4500 - NO ₃ ⁻ -E, APHA, 23 rd Edn., 2017	4.703
13.	Nitrate as NO ₃ ⁻ , mg/L	45	No relaxation		20.82

[Signature]

Duty Collector,
Collectorate, Rayagada

(Cont..)

Sl. No.	Parameter, Unit	Standards/ Regulatory Limits *		Test Method	Tube well within the village Lachhuguda of M/s Utkal Alumina International Ltd., Rayagada
		Requirement (Acceptable limit)	Permissible limit in the absence of alternate source		Others/Apr-24/GW/533
					Tube well within the village Lachhuguda
					Results
14.	Phosphate as P, mg/L	-	-	4500-P-D, APHA, 23 rd Edn., 2017	0.108
15.	Sulphate as SO ₄ ²⁻ , mg/L	200	400	4500-SO ₄ ²⁻ -E, APHA, 23 rd Edn., 2017	6.64
16.	Total Alkalinity as CaCO ₃ , mg/L	200	600	2320 B, APHA, 23 rd Edn., 2017	56.0
17.	P. Alkalinity as CaCO ₃ , mg/L	-	-		<5
18.	Total Hardness as CaCO ₃ (TH), mg/L	200	600	2340 C, APHA, 23 rd Edn., 2017	68.0
19.	Total Fixed Solids (TFS), mg/L	-	-	2540- G, APHA, 23 rd Edn., 2017	224.0

* Drinking water specification, IS : 10500 (2012) and it's amendments

11. Deviation from Test Method, if any :

12. If Sampling Conducted by the Central Laboratory, Yes/ No. - No
If Yes,

(a) Date of Sampling :

(b) Method Used* :

(c) Name of Sampler with Designation :

-----End of Test Report-----

Usharani
24.4.2024
Authorised Signatory
(Water/wastewater)
(Dr. (Mrs)Usharani Patnaik, Addl. Chief Env. Scientist)

N. Mallick
24/4/24
Board Analyst
(Mr. Niranjan Mallick, Chief Env. Scientist)

Note :

- The results stated above relate only to the items tested.
- This report shall not be reproduced in full or in part without written approval from the In-charge of the Central Laboratory.
- The laboratory is not responsible for the authenticity of photocopied Test Reports.
- The Test Item will not be retained for more than 15 days from the date of issue of Test Report except in case as required by applicable Regulation.

Head Office: State Pollution Control Board, Odisha, Paribesh Bhawan, A/118, Nilakanthanagar, Unit-VIII, Bhubaneswar - 751 012, FAX : 2562822/2560955
TEL: 2564033/2563294 EPABX: 2561909/2562847, E-mail : paribesh1@ospboard.org Website : www.ospboard.org

[Signature]
Deputy Collector
Collectorate, Rayagada



CENTRAL LABORATORY STATE POLLUTION CONTROL BOARD, ODISHA

Plot No. B-59/2 & 59/3, Chandaka Industrial Estate, Patia,
Bhubaneswar - 751 024

E-mail: centrallab@ospcbboard.org

TEST REPORT

Page 1 of 1

1. ULR No. : -----
- 2 (i). Report No. : OS/381/04/2024
- 3 (i) Date : 24.04.2024
- 2(ii). Amendment No : ---
- 3(ii) Amendment Date : ---
4. Sample Submitted By : Sri A. Jena, Field Asst.
(Name and address) Regional Office, SPCB, Odisha, Rayagada
5. Reference Letter No. : 765 dt.09.04.2024
6. Date of sample receipt : 10.04.2024
7. Sample Description :

(i) Discipline : Chemical Testing (Biological Testing, Chemical testing)	(ii) Group : Water (Water/ Pollution and Environment / Atmospheric Pollution/ Soil and Hazardous Waste)	(iii) Sub Group : Ground water (Surface water/ Ground water/ Drinking water / Wastewater / Effluent/ Ambient Air / Stack/ Soil and Hazardous Waste)
--	--	--
8. Analysis Starting Date-Analysis Completion Date : 10.04.2024 – 23.04.2024
9. If uncertainty is desired by Customer : No
10. Analysis Results :
(Attach separate sheet if necessary)

Sl. No.	Parameter, Unit	Standards/ Regulatory Limits *		Test Method	Tube well within the village Lachhuguda of M/s Utkal Alumina International Ltd., Rayagada
		Requirement (Acceptable limit)	Permissible limit in the absence of alternate source		Others/Apr-24/GW/533
					Tube well within the village Lachhuguda
					Results
1.	Total Chromium (T.Cr), mg/L	0.05	No relaxation	3030 G followed by 3500 Cr-B, APHA, 23 rd Edn., 2017	0.017

* Drinking water specification, IS : 10500 (2012) and it's amendments

11. Deviation from Test Method , if any :
12. If Sampling Conducted by the Central Laboratory, Yes/ No. - No
If Yes,
(a) Date of Sampling : (b) Method Used* :
(b) Name of Sampler with Designation :

-----End of Test Report-----

24.4.2024
 Authorised Signatory
 (Water/wastewater)

(Dr.(Mrs)Usharani Patnaik, Addl. Chief Env. Scientist)

Board Analyst
 (Mr. Niranjan Mallick, Chief Env. Scientist)

Note :

- (i) The results stated above relate only to the items tested.
- (ii) This report shall not be reproduced in full or in part without written approval from the In-charge of the Central Laboratory.
- (iii) The laboratory is not responsible for the authenticity of photocopied Test Reports.
- (iv) The Test Item will not be retained for more than 15 days from the date of issue of Test Report except in case as required by applicable Regulation.

Head Office: State Pollution Control Board, Odisha, Paribesh Bhawan, A/118, Nilakanthanagar, Unit-VIII, Bhubaneswar - 751 012, FAX : 2562822/2560955
 TEL: 2564033/2563294 EPABX: 2561909/2562847, E-mail: paribesh1@ospcbboard.org Website : www.ospcbboard.org

Deputy Collector
 Collectorate, Rayagada

3X

By E-mail

NGT Case Matter/

Most immediate/ Top Priority

OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE,**RAYAGADA****(Judicial Section)**(Rayagada-765001, Email: dm-rayagada@od.gov.in, Tel. No. 06856-222245)

(Revenue & Disaster Management Department, Odisha, Bhubaneswar)

No. 1454/XXXI-72/2026Date 29.06.2026

To

**The Regional Officer,
State Pollution Control Board,
Rayagada.**

Sub: Submission of updated report regarding Test Reports of Ground water sample collected from Tube well in the village Lachhuguda of M/s Utkal Alumina international Ltd., Rayagada

Ref: Your officer Memo No. 1028, dated 29.04.2024

Sir,

With reference to the subject and letter cited above, you are requested to furnish the current/updated report regarding Test Reports of Ground water sample collected from Tube well in the village Lachhuguda, Dist. Rayagada, to this office immediately to take necessary action in connection with the O.A. No. 41/2024/EZ filed by Nanda Jhodia and another (which is listed before the NGT, Kolkata on 09.07.2026).

Yours faithfully,


**Collector & District Magistrate,
Rayagada**

CC:

The Chief Environment Scientist (Lab), State Pollution Control Board, Odisha,
for information.



**Deputy Collector
Collectorate, Rayagada**



OFFICE OF THE REGIONAL OFFICER
STATE POLLUTION CONTROL BOARD, ODISHA
[DEPARTMENT OF FOREST, ENVIRONMENT & CC, GOVT. OF ODISHA]
Plot No 287/A, 1st Lane, Kasturi Nagar, Rayagada, 765001

Letter No. 1319

Date: 04.07.2026

Sri A K Bhoi,
Regional Officer.

To

The Collector & District Magistrate
Rayagada

Sub: Submission of updated report regarding Test Reports of Ground Water samples collected from Tube well in the village Lachhuguda of M/s Utkal Alumina International Ltd., Rayagada.

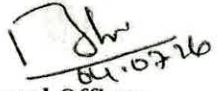
Ref: Your Letter no. 1454 dtd. 29.06.2026

Sir,

In inviting to a reference to the subject cited above, Please find enclosed herewith the Test Reports of Ground Water samples collected from Tube Well in the village Lachhuguda of M/s Utkal Alumina International Ltd., Rayagada. This is for kind information and necessary action.

Yours faithfully,

Encl: As above


Regional Officer

Memo No. 1320

Date. 04.07.2026

Copy forwarded to the Addl. District Magistrate, Rayagada for kind information and necessary action.



Deputy Collector
Collectorate, Rayagada


Regional Officer



28

FAX : 2562822/2560955
TEL : 2564033/2563294
EPABX : 2561909/2562847
E-mail : paribesh1@ospboard.org
Website : www.ospboard.org

STATE POLLUTION CONTROL BOARD, ODISHA
[DEPARTMENT OF FOREST, ENVIRONMENT & CLIMATE CHANGE, GOVERNMENT OF ODISHA]
Paribesh Bhawan, A/118, Nilakanthanagar, Unit-VIII,
Bhubaneswar – 751 012
(CENTRAL LABORATORY)

No. 10227 /

VI-SC (LEM) Misc 38/2026-27

Dt. 04.07.2026 /

To

The Regional Officer,
State Pollution Control Board, Odisha,
Rayagada

Sub : Test Report of Ground water collected from tube well within the village Lachhuguda of
M/s Utkal Alumina International Ltd., Rayagada – reg.

Ref : Your Letter No. 1297 dt.30.06.2026

Sir,

With reference to the above cited letter, please find enclosed herewith the test report of ground water sample, submitted to the Central Laboratory on dt.01.07.2026 by your office, collected from tube well within the village Lachhuguda of M/s. Utkal Alumina International Ltd. Rayagada.

Encl : OS/284/07/2026

Yours faithfully,

(Signature)
OSD-cum-Chief Env Scientist (Lab.)

(Signature)

Central Laboratory, address: Plot No.-B-59/2 & 59/3, Chandaka Industrial Estate, Patia,
Bhubaneswar -751024 E-mail: centrallab@ospboard.org

Deputy Collector
Rayagada

0/0

04.07.2026



CENTRAL LABORATORY STATE POLLUTION CONTROL BOARD, ODISHA

Plot No. B-59/2 & 59/3, Chandaka Industrial Estate, Patia,
Bhubaneswar - 751 024

E-mail: centrallab@ospcbboard.org

TEST REPORT

Page 1 of 2

1. ULR No. : -----
- 2 (i). Report No. : OS/284/07/2026
- 3 (i). Date : 04.07.2026
- 2(ii). Amendment No : ---
- 3(ii). Amendment Date : ---
4. Sample Submitted By : Sri Santosh Kumar Pradhan, Field Attendant,
(Name and address) Regional Office, SPC Board, Odisha, Rayagada
(On behalf of Regional Officer, Rayagada)
5. Reference Letter No. : 1297 dt.30.06.2026
6. Date of sample receipt : 01.07.2026
7. Sample Description :

(i) Discipline : Chemical testing
(Biological testing/
Chemical testing)

(ii) Group : Water
(Water/ Pollution and Environment)

(iii) Sub Group : Ground water
(Surface Water/ Ground Water/Drinking
Water/ Wastewater / Effluent)
8. Analysis Starting Date-Analysis Completion Date : 01.07.2026 – 03.07.2026
9. If uncertainty is desired by Customer : No
10. Analysis Results :
(Attach separate sheet if necessary)

Sl. No.	Parameter, Unit	Standards/ Regulatory Limits		Test Method	Ground water sample collected from tubewell within the village Lachhuguda of M/s Utkal Alumina International Limited (Refinery), Doraguda, Tikiri, Dist.-Rayagada
		IS : 10500 (2012) *			Others/June -26/GW/1189
		Requirement (Acceptable limit)	Permissible limit in the absence of alternate source		Tubewell within the village Lachhuguda
					Results
1.	pH	6.5 - 8.5	No relaxation	4500-H ⁺ -B, APHA, 23 rd Edn., 2017	6.3
2.	Electrical Conductivity (EC), $\mu\text{S}/\text{cm}$	-	-	2510 B, APHA, 23 rd Edn., 2017	284.0
3.	Turbidity, (NTU)	1, max	5, max	2130 B, APHA, 23 rd Edn., 2017	2.6
4.	Total Suspended Solids (TSS), mg/L	-	-	2540 D, APHA, 23 rd Edn., 2017	12.0
5.	Total Dissolved Solids (TDS), mg/L	500, max	2000, max	2540 C, APHA, 23 rd Edn., 2017	184.0
6.	Total Alkalinity as CaCO ₃ (T. Alka), mg/L	200, max	600, max	2320 B, APHA, 23 rd Edn., 2017	108.0
7.	P. Alkalinity as CaCO ₃ (P. Alka), mg/L	-	-		<5.0 [#]
8.	Total Hardness as CaCO ₃ (TH), mg/L	200, max	600, max	2340 C, APHA, 23 rd Edn., 2017	100.0
9.	Calcium Hardness as CaCO ₃ (CaH) mg/L	-	-	3500-Ca -B, APHA, 23 rd Edn., 2017	64.0
10.	Magnesium Hardness as CaCO ₃ (MgH), mg/L	-	-	3500-Mg-B, APHA, 23 rd Edn., 2017	36.0
11.	Chloride (Cl ⁻), mg/L	250, max	1000, max	4500 Cl ⁻ B, APHA, 23 rd Edn., 2017	38.0
12.	Sodium (Na ⁺), mg/L	-	-	3500-Na B, APHA, 23 rd Edn., 2017	26.37
13.	Potassium (K ⁺), mg/L	-	-	3500 K -B, APHA, 23 rd Edn., 2017	2.37
14.	Sulphate (SO ₄ ²⁻), mg/L	200, max	400, max	4500-SO ₄ ²⁻ -E, APHA, 23 rd Edn., 2017	7.75
15.	Phosphate (PO ₄ ³⁻ -P), mg/L	-	-	4500-P-D, APHA, 23 rd Edn., 2017	0.941

Smita Nayak
04/07/26
Authorised Signatory
(Chemical Testing)
(Water/ Wastewater)
(Mrs. Smita Nayak)
(Asst. Env. Scientist)

K. Tudu
4/7/26
(Mrs. Kainta Tudu)
(Addl. Chief Env. Scientist)
(Water/ Wastewater)

Deputy Collector
Collectorate, Rayagada

N. Mohan
4/7/26
Board Analyst
(Sri Niranjana Mallick)
(OSD-cum- Chief Env. Scientist)

(Cont.)



CENTRAL LABORATORY STATE POLLUTION CONTROL BOARD, ODISHA

Plot No. B-59/2 & 59/3, Chandaka Industrial Estate, Patia,
Bhubaneswar - 751 024

E-mail: centrallab@ospcbboard.org

TEST REPORT

Page 2 of 2

1. ULR No. : -----
 2 (i). Report No. : OS/284/07/2026
 3 (i) Date : 04.07.2026
 2(ii). Amendment No : ---
 3(ii). Amendment Date : ---

Sl. No.	Parameter, Unit	Standards/ Regulatory Limits		Test Method	Ground water sample collected from tubewell within the village Lachhuguda of M/s Utkal Alumina International Limited (Refinery), Doraguda, Tikiri, Dist.-Rayagada
		IS : 10500 (2012) *			Others/June -26/GW/1189
		Requirement (Acceptable limit)	Permissible limit in the absence of alternate source		Tubewell within the village Lachhuguda
		Results			
16.	Fluoride (F ⁻) mg/L	1.0, max	1.5, max	4500-F-C, APHA, 23 rd Edn., 2017	0.44
17.	Nitrite (NO ₂ ⁻ N), mg/L	-	-	4500 -NO ₂ ⁻ -E, APHA, 23 rd Edn., 2017	0.023
18.	Nitrate (NO ₃ ⁻ N), mg/L	-	-	4500 -NO ₃ ⁻ -E, APHA, 23 rd Edn., 2017	0.504
19.	Ammonical Nitrogen as N (NH ₃ -N), mg/L	0.5, max	No relaxation	4500-NH ₃ -B followed by 4500-NH ₃ -C, APHA, 23 rd Edn., 2017	<0.4 [#]
20.	TKN (Total Kjeldahl Nitrogen), mg/L	-	-	4500-Norg C, APHA, 23 rd Edn., 2017	3.36
21.	Boron (as B), mg/L	0.5	2.4	4500 B-B, APHA, 23 rd Edn., 2017	0.126
22.	Total Fixed Solids (TFS), mg/L	-	-	2540- G, APHA, 23 rd Edn., 2017	172.0
23.	Mercury (Hg) mg/L	0.001	No relaxation	3112 B, APHA, 23 rd Edn., 2017	0.00025
24.	Iron (Fe), mg/L	1.0, max	No relaxation	3500 Fe-B, APHA, 23 rd Edn., 2017	0.596
25.	Copper (Cu), mg/L	0.05, max	1.5, max	3111A, APHA, 23 rd Edn., 2017	0.005
26.	Cadmium (Cd), mg/L	0.003, max	No relaxation		0.0013
27.	Lead (Pb), mg/L	0.01, max	No relaxation		0.004
28.	Nickel (Ni), mg/L	0.02, max	No relaxation		0.009
29.	Zinc (Zn), mg/L	5, max	15, max		0.169
30.	Total Chromium (T. Cr), mg/L	0.05, max	No relaxation		0.009

* Drinking water specification, IS : 10500 (2012) and it's amendments,
 # BDL values as specified by CPCB vide letter No.7065 dt.28.09.2020

11. Deviation from Test Method , if any : No
 12. If Sampling Conducted by the Central Laboratory, Yes/ No. - No
 If Yes,
 (a) Date of Sampling : (b) Method Used :
 (c) Name of Sampler with Designation :

-----End of Test Report-----

Smita Nayak
 Authorised Signatory
 (Chemical Testing)
 (Water/ Wastewater)
 (Mrs. Smita Nayak)
 (Asst. Env. Scientist)

K. Tudin
 (Mrs. Kainta Tudin)
 (Addl. Chief Env. Scientist)
 (Water/ Wastewater)

N. Mallick
 Board Analyst
 (Sri Niranjana Mallick)
 (OSD-cum- Chief Env. Scientist)

Note :

- (i) The results stated above relate only to the items tested.
 (ii) This report shall not be reproduced in full or in part without written approval from the In-charge of the Central Laboratory.
 (iii) The laboratory is not responsible for the authenticity of photocopied Test Reports.
 (iv) The Test Item will not be retained for more than 15 days from the date of issue of Test Report except in case as required by applicable Regulation.
 (v) Opinion, Interpretation, Conformance will be provided only on the customer request.

Head Office: State Pollution Control Board, Odisha, Bhubaneswar, A/118, Nilakanthanagar, Unit-VIII, Bhubaneswar - 751 012, FAX : 2562822/2560955
 TEL : 2564033/2563294 EPABX : 2561909/2562847. E-mail : paribeshi@ospcbboard.org Website : www.ospcbboard.org

OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE,
RAYAGADA
(Judicial Section)

(Rayagada-765001, Email: dm-rayagada@od.gov.in, Tel. No. 06856-222245)
(Revenue & Disaster Management Department, Odisha, Bhubaneswar)

No. 1509 /XXXI-72/2026

Date 06.07.2026

To

**The Registrar,
National Green Tribunal,
New Delhi.**

Sub: Regarding deposit of cost of Rs. 20,000/- (Rupees Twenty thousand only) imposed in connection with O.A. No. 41/2024/EZ filed by Nanda Jhodia and another.

Sir,

In inviting a kind reference to the order dated 24.04.2026 passed by the Hon'ble NGT, Eastern Zone Bench, Kolkata in OA No. 41/2024/EZ filed by Nanda Jhodia & another, I am submitting herewith Demand Draft bearing No.582593, dated 06.07.2026 amount to Rs. 20,000/- (Rupees Twenty thousand only) on behalf of the Respondent No. 2 i.e. State of Odisha through Chief Secretary Government of Odisha and Respondent No. 3 i.e. Revenue Divisional Commissioner, Southern Division, Berhampur. A copy of DD is enclosed herewith for kind reference.

This is for favour of your kind information.

Yours faithfully,



**Additional District Magistrate
Rayagada**

Encl: as above

Copy submitted to:

- (I) The OSD to Chief Secretary, Odisha
- (II) The Special Secretary to Govt., Forest, Environment & Climate Change Dept., Odisha
- (III) The Additional Secretary to RDC, SD, Berhampur.
- (IV) The Registrar, National Green Tribunal, Eastern Zone, Kolkata
- (V) Sri Jateswar Nayk, Additional Govt. Advocate, O/o the AG, Odisha, Cuttack
- (VI) The Advocate General, Odisha, Cuttack.



**Deputy Collector
Collectorate, Rayagada**

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जारी करने वाली शाखा भारतीय स्टेट बैंक
Issuing Branch: RAYAGADA
कोड क्र / CODE No: 00169
Tel No.

मांगड्राफ्ट
DEMAND DRAFT

Key: NOLBAP
Sr. No: 106716

0 6 0 7 2 0 2 6
D D M M Y Y Y Y

मांगे जानेपर REGISTRAR NGT
ON DEMAND PAY
रुपये RUPEES Twenty Thousand Only

या उनके आदेश पर
OR ORDER

अदा करें ₹ 20000.00

IOI 000552582593
Name of Applicant

Key: NOLBAP Sr. No: 106716
LIPSA PATEL

AMOUNT BELOW 20001(0/5)

मूल्य प्राप्त / VALUE RECEIVED

भारतीय स्टेट बैंक
STATE BANK OF INDIA
अदाकर्ता शाखा / DRAWEE BRANCH: NEW DELHI MAIN BRANCH
कोड क्र. / CODE No: 00691

प्राधिकृत हस्ताक्षरकर्ता
AUTHORISED SIGNATORY

शाखा प्रबंधक
BRANCH MANAGER

कम्प्यूटर द्वारा मुद्रित होने पर ही वैध
VALID ONLY IF COMPUTER PRINTED

केवल 3 माहों के लिए वैध
VALID FOR 3 MONTHS ONLY

₹ 1,50,000/- एवं अधिक के लिखत दो अधिकारियों द्वारा हस्ताक्षरित होने पर ही वैध है।
INSTRUMENTS FOR ₹ 1,50,000/- & ABOVE ARE NOT VALID UNLESS SIGNED BY TWO OFFICERS

S.K. KERKETTA
S.S. No. K-13390

⑈ 58 2593 ⑈ 0000020001: 000552 ⑈ 16

Deputy Collector
Collectorate, Rayagada